

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238 - **CP/34(AHM)2023**
With

ITEM No.239 - IA/58(AHM)2023 in IA/54(AHM)2023

ITEM No.240 - CONT.A./6(AHM)2023

ITEM No.241 - IA/54(AHM)2023

Proceedings under Section 241 - 242 of Co. Act, 2013

IN THE MATTER OF:

GAUTAMBHAI BHAGVANBHAI SONANI

.....Applicant

VS

SUPERHARD RESEARCH CENTRE PRIVATELIMITED

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Dhiren R. Dave, Adv.

For the Respondent

: Mr. Aneesh Sadhwani, Adv. for Salil M Thakore, Adv R-
1 to 5

ORDER

CP/34(AHM)2023, IA/58(AHM)2023 in IA/54(AHM)2023 & CONT.A./6(AHM)2023

IA/54(AHM)2023

Both sides are seek adjournment.

List for further consideration on 01.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)